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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/161/2016	
NAME OF THE PETITIONER(S)	:	Easwaramurthy Arumugam & 4 others	
NAME OF THE RESPONDENT(S)	:	M/s Sree Thirumali Electronics Pvt Ltd & 7 Others	
UNDER SECTION	:	397/398	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

No representation on behalf of both the parties. The matter is adjourned for appearance of the parties. Put up on **16.11.2016 at 10.30 A.M.**

(Ch. Mohd.Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)